

SPECIAL BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/199(KB)2023
IA(I.B.C)/705(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	BANK OF BARODA VS SUPREME & COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For Bank of Baroda

Ms. Manju Bhuteria, Adv.

Mr. Avishek Guha, Adv.

Ms. Arunika Dutta, Adv.

Mr. Kaustav De Sarkar, Adv.

For the Applicant in IA 705/KB/2024

Ms. Urmila Chakraborty, Adv.

Mr. A. Sinha, Adv.

Ms. Meenakshi Manot, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this IA along with main CP on **16.04.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**